

**In the National Company Law Tribunal, Jaipur**

**Item No. 202**

**CP No. (IB)-248/9/JPR/2019**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**Prestress Steel LLP**

**.....Applicant/Petitioners**

**VS.**

**Anamika Conductors Pvt. Ltd.**

**.....Respondent**

**Order delivered on 15.11.2019**

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Prabhansh Sharma, Adv.

For Respondent(s) : Amol Vyas, Adv.

**ORDER**

Heard the submissions made by the counsel for the petitioner. Advocate Shri Amol Vyas has appeared on behalf of the respondent and offered to file Vakalatnama within next 3 days. Ten days time is granted for filing reply in the matter. Post the matter to 05.12.2019.

Sd—

**(RAGHU NAYYAR)  
TECHNICAL MEMBER**

Sd—

**(P. S. N. PRASAD)  
JUDICIAL MEMBER**